

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Appl.TMP No.169 OF 2020

CRIME NO.720/2020 OF OCHIRA POLICE STATION, KOLLAM CITY

APPLICANT/ACCUSED NO.1:

MUJEEB RAHAMAN, AGED 43 YEARS,  
S/O ABDULKARIM,  
CHAVADIYIL, THAMARAKULAM P.O.,  
ALAPPUZHA - 690530

BY ADV. P.MAYA

RESPONDENT/COMPLAINANT:

THE STATE OF KERALA  
REPRESENTED BY THE PUBLIC PROSECUTOR  
HIGH COURT OF KERALA AT ERNAKULAM 682 031.

BY PUBLIC PROSECUTOR.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
24.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**C.S.DIAS, J.**

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**B.A.TMP No.169 of 2020**

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**Dated this the 24<sup>th</sup> day of April, 2020.**

**ORDER**

The learned Public Prosecutor is directed to get instructions.

The learned counsel for the petitioners shall serve a copy of the bail application on Sri.S.Rajeev, learned counsel for the impleading petitioner, by email.

Call on 30.04.2020.

**C.S.DIAS  
JUDGE**